

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 39 of 2014 &
IA No. 122 of 2014**

Dated : 6th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Shree Renuka Sugar Ltd.

....Appellant(s)

Versus

**Gujarat Energy Transmission Corporation
Ltd. & Ors.**

...Respondent(s)

Counsel for the Appellant (s) : Mr. Shubhranshu Padhi

Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Ms. Swapna Seshadri for R.1

ORDER

As agreed by the learned counsel for the parties, post the
matter for hearing on **26.09.2014.**

**(Rakesh Nath)
Technical Member**
ts/js

**(Justice M. Karpaga Vinayagam)
Chairperson**